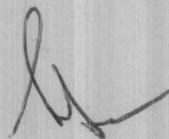


15.7.97

Hon. Mr. S. Dayal, AM

None for the applicant. Shri M.K. Sharma proxy counsel to Shri A.K. Gaur learned Counsel for the respondent no 1 & 2. Shri Amit Sthalekar whose name has been printed as Counsel for the respondents no. 3, mentions that he ~~has~~ ^{is} not ~~threatened~~ ^{retained} by the respondents as their counsel.

Perusal of the order sheet shows that none was present on behalf of the applicant on the previous date i.e. 11.4.97, the date before that i.e. 13.4.96 and before that date i.e. 20.9.96 and ~~the~~ before that date i.e. 23.7.96. None is present today also. The applicant ^{has} clearly lost interest in the case and the application is dismissed in default and for non-prosecution.



AM

Am